

THE GAUHATI HIGH COURT AT GUWAHAT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-105/2001/2102/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 31st March, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2022/902 dtd. 29.03.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with your official vehicle, at your own cost, from the evening of 02.04.2022 till the morning of 04.04.2022**, as prayed for. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/2103/A, dated 31.03.2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)